

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23.

**IA(I.B.C)/565(MB)2024  
IN C.P. (IB)/3918(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.04.2024**

NAME OF THE PARTIES:

Pooransingh Vijaysingh Rathode  
Sole Priprietor of Meghana  
Colour Chem  
Vs.  
Jk Coil Coatings Pvt Ltd

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

**IA(I.B.C)/565(MB)2024**

1. Mr. Aman Kacheria a/w Ms. Grishma Mahatme i/b Agarwal & Dhanuka Legal, Ld. Counsel for the Applicant present. CS. Nithish Bangera, Ld. Authorised Representative for the Liquidator present.
2. Ld. Authorised Representative for the Liquidator seeks time to file reply. Two weeks' time is granted.
3. List this matter for further consideration on **14.05.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)